

**Findings and Recommendations of
Working Groups of
N.D.P.D.C.**

673. SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether working groups were constituted by his Ministry based on the recommendations of National Drugs and Pharmaceutical Development Council ; if so, the details of working groups ;

(b) the major findings and recommendation of each of the Working groups ; and

(c) whether it is a fact that besides the working groups recommended by Development Council, a number of other working groups have been set up by his Ministry, if so, their details, terms of reference, when they were constituted and when they are likely to submit their reports ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) and (b) The National Drugs & Pharmaceutical Development Council (NDC) in its first meeting held on 28.5.1983 decided to constitute three Working Groups *viz* :

- (1) Working Group on Industrial Approval.
- (2) Working Group on Pricing Policy and Procedures.
- (3) Working Group on Planning and Development.

The Working Group recommendations will be considered by the NDC. The recommendations of the NDC would then be placed before the Consultative Committee of the Ministry. Finally the decisions of the Government would be placed on the Table of the House.

(c) In addition to the three Working Groups of the NDC referred to above, two other Inter-Ministerial Groups—one to go into the question of validity of the production of drugs under Industries (Development & Regulations) Act, 1951 and the other to go into the question of production and marketing of Protien Hydrolysate and Protinex by M/s, Pfizer Limited were constituted on 13th August, 1982 and 17th September, 1983 respectively. The Groups are expected to submit their reports shortly

**Disposal of Applications for Recognition
of Installed Capacity of
Drug Companies**

674 SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of applications regarding recognition of installed capacity were received in respect of bulk drugs and formulations in accordance with 1980 Policy ;

(b) the names of companies who applied for recognition of installed capacity, names of the items applied and the names of companies and item for which capacities were recognised ;

(c) action proposed to be taken on the remaining applications ;

(d) whether verification of installation of plant and machinery was made by his Ministry under the 1980 Policy of recognition of installed capacity ; and

(e) if so, the names of the company, the date of receipt of application and the date of verification of installation of plant and machinery and the findings in each case at the time of verification of plant and equipment ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (e) Seventy one applications have been received under the